

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3842
ANSWERED ON:13.12.2002
REVIEW OF WEIGHTS AND MEASURES ACT
AMBATI BRAHMANAIAH

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Standards of Weights and Measures Act, 1976 was reviewed to make it more transparent;
- (b) if so, the changes brought about in this legislation to increase transparency;
- (c) whether the Government have surveyed the utility of these changes made;
- (d) if so, the reaction of the Government thereof; and
- (e) the further changes proposed to be made on this Act to make it easier to implement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION, (SHRISHNAM RAJU)

- (a) : Yes Sir.
- (b) : Bringing about changes in the legislation are still under consideration.
- (c) to (e): Does not arise.